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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Contempt Petition No.39 of 1993 in Dated:

Dated: 21 JAN 1994

APPLICATION NO(s)

392 of 1992.

MAPPLICANTS:

RESPONDENTS:

C.K.Vijayarangamnaidu

P.Ramachandran, Div.Rly.Manager, Mysore and Other.

TO.

1. Sri.M.Raghavendra Achar, Advocate, No.1074 and 1075, Fourth Cross, Second Main, Sreenivas an agar II Phase, Bangalore-560 050.

2. Sri.A.N. Venugopala Gowda, Advocate, No.8/2, Upstairs, R.V. Road, Opp: Bangalore Hospital, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 16-12-1993.

JUDICIAL BRANCHES.

Showbox 21/1944

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Date	Office Notes	Orders of Tribunal
		VR (MA)/ <u>ANV (MJ)</u> 16.12.1993
		Shri A.N.V. files reply for alleged contemners.
		Heard Shri M.R. Achar. As the direction contained in OA 392/92
		is complied with, the contempt peti-
		tion does not survive and therefore
		it is disposed of accordingly. Allege
		Contemners are discharged.
		Sd-
,		M(J) 16/12/93 M(A)
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